## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
293/14	TP 7/17	Hearing	433( e) / 433(f)	Lalitha Developers Vs Ittina Properties Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

3H1223937

Tahura Angar For the Reflowder Dyfour Kumar Kumar Coulay.

Counsel for petitioner is present. PCS for respondent is also present. Petitioner counsel is directed to comply the provisions of I&B Code by filing Form No.5. Petitioner counsel is also directed to suggest the name of IRP also after taking consent and file the same. Meanwhile, PCS for respondent is also directed to file objections, if any.

List it on 18.07.2017.

MEMBER (J)

MEMBER (T)